

**Most Urgent
Out at Once**

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)

TIS HAZARI COURT : DELHI

No. _____/JOTP/Gaz./2018

Dated, Delhi the _____

To

The Director (Administration),
Delhi Judicial Academy,
Sector-14, Dwarka,
New Delhi.

**Sub: Induction Training of 47 newly recruited Officers of the
DJS at Delhi Judicial Academy.**

Respected Sir,

With reference to letter No. DJA/Acd./Induction Trg.(DJS)-XIII/1231/2018/6798 dated 25.10.18 on the above noted subject, I am directed to inform that since, Sh. Dheeraj Mittal, Civil Judge, Central, Tis Hazari Court, Delhi is on leave today i.e. 31.10.18 therefore, Sh. Vipul Sandwar, newly appointed Officer of DJS has been attached with Ms. Dhanashree Deka, Civil Judge, Central, Tis Hazari Court, Delhi for 31.10.18 for practical training.

Yours faithfully,


(Tripta Dewah)

Administrative Officer (Judicial)
Judicial Branch, Central
Tis Hazari Court, Delhi

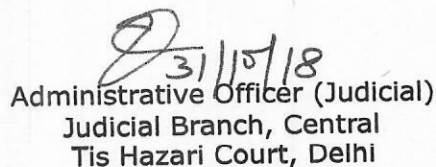
No. 7690 /JOTP/Gaz./2018

Dated, Delhi the _____

31 OCT 2018

Copy forwarded for information and necessary action to:-

1. The concerned Judicial Officers.
2. The Administrative Civil Judge (Central) Tis Hazari Court, Delhi.
3. The Administrative Officer (Judl.), Care-Taking Branch, Tis Hazari Court, Delhi.
4. The P.S. to Ld. District & Sessions Judge (HQs), Delhi.
5. The Website Committee, Tis Hazari Court, Delhi.


Administrative Officer (Judicial)
Judicial Branch, Central
Tis Hazari Court, Delhi